

the vacant land near their shop market-wise and the action taken against the erring shopkeepers?

The Minister of State in the Ministry of Urban Development (Shri M. Arumachalam): (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the Sabha.

Clearance of Lift Canal Schemes in Andhra Pradesh

832. Shri Sobhanadrecshwara Rao Vadde: Will the Minister of Environment and Forests be pleased to state:

(a) whether any clearance has been accorded by the Government for execution of work relating to Kakkampudi Major and Machavaram Major Canal Schemes under Nagarjun Sagar Left Canals System in Krishna District of Andhra Pradesh; and

(b) if not, the reasons for the delay in clearing these proposals?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath): (a) No such proposal has been received in this Ministry.

(b) Does not arise.

Aid for Eye and General Hospital at village Kalambe, Maharashtra

833. Prof. Ram Kapse: Will the Minister of Health and Family Welfare be pleased to state:

(a) whether the Government have received any request for providing financial assistance to Kalyan Social Service League, Maharashtra for erecting and establishing Eye and General Hospital at Village Kalambe, District Thane, Maharashtra; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Health and Family Welfare (Shri Smt. D. K. Thana Devi Siddhartha): (a) and (b) No proposal

for financial assistance has been received from Kalyan Social Service League, Maharashtra for erection of Eye and General Hospital at Village Kalambe, Distt. Thane, Maharashtra. However, letters from Prof. Ram Kapse were received in this regard and were replied to enclosing a copy of grant-in-aid scheme and requesting him to ask the Institution to submit the application in prescribed form through the concerned State Government. The application from the Institution is still awaited.

Upper Wardha Irrigation Project

834. Prof. Ram Kapse: Will the Minister of Environment and Forests be pleased to refer to the reply given to Unstarred Question No. 246, dated December 28, 1990 and state:

(a) whether the requisite information has since been collected; and

(b) if not, the reasons for delay?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath): (a) and (b) The report from the State Government has been received. However, certain additional information was sought from the State Government on 25th March, 1991 which has not been received so far and the case has been rejected for non-furnishing of information on 25th April, 1991.

World Bank Assistance for Water Supply in Kerala

835. Shri Kodikkunil Suresh: Will the Minister of Urban Development be pleased to state:

(a) whether any proposal has been received by the Union Government from Government of Kerala for solving the acute shortage of drinking water supply in urban areas involving world bank loan; and

(b) if so, the details thereof and the action taken by the Union Government in this regard?